NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/1(IB)/CB/2017

NAME OF PETITIONER(S)

: ALCON LABORATORIES (I) PVT LTD

NAME OF THE RESPONDENTS (S)

: VASAN HEALTHCARE PVT LTD

UNDER SECTION

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Vijayanasyavan gr.
Coursel for
Arjun Swesh &
R. Sinduja

Counsel for Retitioner

ORDER

Shri R Vijayanarayanan, senior counsel for petitioners present. At request time extended. Put up on 10.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)